

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1180**

TO BE ANSWERED ON TUESDAY, FEBRUARY 10, 2026/ 21 MAGHA, 1947 (SAKA)

ADB's commitment to Amaravati Phase-I

1180 Shri Parimal Nathwani:

Will the Minister of **Finance** be pleased to state:

- (a) whether the World Bank and the Asian Development Bank (ADB) have committed huge sums for the development of Amaravati Phase-I in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the details of funds disbursed by the Centre to the State of Andhra Pradesh as of January, 2026, whether the “Mobilisation Advance” has been fully utilized; and
- (d) whether Government has provided special financial support as announced in the Union Budget, the year-wise disbursement schedule thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (d): In the Budget for 2024-25, the Hon'ble Finance Minister stated, “*our government has made concerted efforts to fulfil the commitments in the Andhra Pradesh Reorganisation Act. Recognising the state's need for a capital, we will facilitate special financial support through multilateral development agencies. In the current financial year, an amount of Rs 15,000 crore will be arranged in the current financial year, with additional amounts in future years*”.

Pursuant to the above announcement, the Government of India has facilitated the approval and signing of multilateral loan assistance amounting to Japanese Yen (JPY) 121,972,000,000 (approximately USD 800 million) each from the World Bank (WB) and the Asian Development Bank (ADB) for the *Amaravati Integrated Urban Development Program*

and the *Amaravati Inclusive and Sustainable Capital City Development Program*, respectively. Together, these loans account for approximately 90 per cent of the amount mentioned in the Budget announcement. The remaining portion, being the counterpart component amounting to not more than 10 per cent of the total program cost (up to a maximum of Rs 1,500 crore), has been approved by the Government of India as Special Assistance (Grant) to the Government of Andhra Pradesh. As of January 2026, an amount of Rs 750 crore has been released to the Government of Andhra Pradesh under the said Special Assistance. In addition, a cumulative amount of JPY 88,734,630,000 (~ INR 5120 crore) has been disbursed under the WB and ADB loans. These loans are structured under the Program-for-Results (PforR) modality, wherein disbursements are linked to the achievement of pre-defined results and agreed indicators.

The expenditure relating to the aforesaid loans, as well as the grant assistance, is being maintained by the Government of Andhra Pradesh.
